

National Company Law Tribunal

ITEM NO : 22

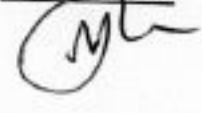
Allahabad Bench

CP No.156/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2020

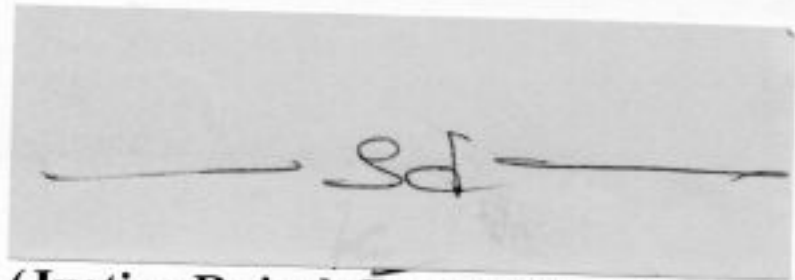
NAME OF THE COMPANY: Durgesh Parmarathi & Anr. Vs. Ayurvedalaya India Ltd. & others.

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Nishant Mehra	Adv	Retainer	
2.				

In view of the order passed in CP No. (IB) 77/ALD/2020, the matter is adjourned to 21.04.2020.

Dated: 16.03.2020



(Justice Rajesh Dayal Khare)
MEMBER (J)